

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 148 of 2009, 149 of 2009 &
150 of 2009 & IA 302 of 2009**

Dated : 11th October, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Reliance Infrastructure Limited

....Appellant(s)

Versus

M.E.R.C. & Ors.

...Respondent (s)

Counsel for the Appellant (s): Ms. Anjali Chandurkar and Mr. Hasan Murtaza

Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan and Ms. Richa Bhardwaj for R-1

ORDER

The learned counsel for the Appellant has finished her arguments in Appeal no. 150/2009.

Post the matter for reply submissions of the learned counsel for the commission on **1st November, 2011 at 2.30 p.m.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ks/ak